

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 406**  
ANSWERED ON- 28/11/2024

**INDIANS IN ISRAEL**

406. SHRI RAMJI LAL SUMAN  
SHRI JAVED ALI KHAN

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the number of Indian youth/workers who have been recruited and sent to Israel for jobs during 2023 and 2024, year-wise and State-wise;
- (b) the number of Indian youth/workers who are working in Israel amid war;
- (c) the number of Indian Youth/Workers who have returned to India due to war and other reasons during 2024 till date; and
- (d) the circumstances/treaty with Israel Government which compelled Government of India to recruit and send these youth and workers to war zone of Israel?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

(a to d) In 2022, India and Israel commenced negotiations on a bilateral framework agreement for Indian nationals to gain access to Israel through safe, orderly, regulated and legal migration.

As of October 2024, there are around 32,000 Indian workers in Israel, out of whom approximately 12,000 Indians arrived in Israel after October 2023. Of these, 6,365 Indians arrived in Israel in 2024 under the bilateral framework agreement signed in November 2023, whereas the rest have arrived through private channels.

The state-wise distribution of these workers is as follows: -

STATE	Number of Indian workers
1. UTTAR PRADESH	5,528
2. TELANGANA	306
3. HARYANA	179
4. BIHAR	177

5. WEST BENGAL	44
6. ANDHRA PRADESH	39
7. RAJASTHAN	36
8. KERALA	20
9. PUNJAB	10
10. MADHYA PRADESH	6
11. JHARKHAND	5
12. DELHI	3
13. HIMACHAL PRADESH	3
14. MAHARASHTRA	3
15. GUJARAT	3
16. CHHATTISGARH	2
17. TAMIL NADU	1
TOTAL	6,365

Around 220 Indian workers, from among approximately 12,000 workers who arrived under both bilateral agreement and private channels, have returned to India, primarily due to skill mismatch and language barriers.

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